

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:52

ANSWERED ON:19.11.2001

SETTING UP OF PROCESSED FOOD AUTHORITY OF INDIA

AJAY CHAKRABORTY;PRABODH PANDA;YEMPARALA VENKATESWARA RAO

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government propose to set up a Processed Food Authority of India to establish standards for food in the country;
- (b) if so, the details thereof;
- (c) the major activities of the Authority;
- (d) whether this Authority is likely to undertake the activities of some of the organisations already existing; and
- (e) if so, the necessity of setting up a new authority for the purpose?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (PROF. CHAMAN LAL GUPTA)

(a) to (e): A n outline of proposed draft Processed Food Development Bill has been drawn up by the Ministry of Food Processing Industries, which envisages inter-alia setting up of a Processed Food Development Authority to establish standards for Processed Foods. As the proposal is only in a preliminary stage details have not been worked out.